

[9 May, 2007]

RAJYA SABHA

Apparel parks for Gujarat

3805. SHRI KESHUBHAI S. PATEL: Will the Minister of TEXTILES be pleased to state:

(a) the number of apparel parks sanctioned since introduction of the Scheme for Integrated Textile Park;

(b) the amount sanctioned by Government under this Scheme, particularly to the Government of Gujarat; and

(c) the number of Apparel Parks sanctioned in Gujarat so far, and the location thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGO VAN): (a) Under the Scheme for Integrated Textile Park (SITP), thirty (30) Textile Park projects have been approved.

(b) Under the SITP, Industry Associations/Groups of Entrepreneurs are the main promoters of Textile Park. The estimated project cost (common infrastructure and facilities) of the sanctioned 30 projects is Rs. 2902.88 Crore, of which the Government of India will provide assistance of Rs. 1057.16 Crore. The estimated project cost (common infrastructure and facilities) of the 7 projects in Gujarat is Rs. 820.12 Crore, of which Government of India assistance would be Rs. 280 Crore.

(c) Of the 7 projects sanctioned in Gujarat, 3 projects are located in Surat and one each in Ahmedabad, Kheda, Kutch and Sanand.

Extension of time for Apparel Park for Export Scheme

3806. SHRI KESHUBHAI S. PATEL: Will the Minister of TEXTILES be pleased to state:

(a) whether Government have received any request from the Gujarat Government to extend the time limit for the projects sanctioned under Apparel Park for Exports Scheme (APES) and Textile Cluster Integrated Development Scheme (TCIDS) to be completed on 31st March, 2007;

(b) whether Gujarat has also requested to increase the target determined for 25 textile parks under the Scheme for Integrated Textile Park (SITP); and

(c) if so, reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGO VAN): (a) to (c) Requests have been received to continue Central assistance, beyond 31.03.2007, to the projects sanctioned under the Apparel Parks for Exports Scheme (APES) and the Textile Centres Infrastructure Development Scheme (TCIDS). Although APES and TCIDS were merged into the Scheme for Integrated Textile Parks (SITP) in July, 2005, Central assistance to the projects sanctioned under the APES and TCIDS continued to be provided out of the budget for SITP during the 10th Five Year Plan. The Government is not averse to discharging its committed liability for the projects sanctioned under APES and TCIDS.

The initial target of 25 Textile Parks was increased to 30 Textile Parks in the 10th Five Year Plan and 30 projects have already been approved.

Promotion of handloom weavers in North East

3807. SHRI O.T. LEPCHA: Will the Minister of TEXTILES be pleased to state:

(a) whether Government have formulated any policy for development and promotion of handloom weavers in North Eastern Region, particularly in Sikkim;

(b) if so, the details thereof, and the number of handloom weavers benefited by this scheme; and

(c) the details of funds allotted and utilized under the scheme for NER including Sikkim?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGO VAN): (a) and (b) The Government of India, during the Xth Plan, had been implementing a number of schemes/programmes for the development and promotion of handloom weavers of the country including State of Sikkim. These schemes, *inter alia*, were;

- (i) Deen Dayal Hathkargha Protsahan Yojana
- (ii) Handloom Export Scheme
- (iii) Marketing Promotion Programme
- (iv) Mill Gate Price Scheme
- (v) Integrated Handloom Training Project
- (vi) Workshed-cum-Housing Scheme